Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Date: 16.12.2024

TOUR ORDER No. 57 OF 2024

Hon'ble President is pleased to order the tour in respect of the Member as follows:

| Sl. No. | Member | Member From/To | | Reason | | | |
|------------|--|---------------------------|-------------------------------------|---|--|--|--|
| 1. | Ms. Binu Tamta, Hon'ble Member (Judicial) | New Delhi to Allahabad | From 11.01.2025 to 18.01.2025 | To hear Difference of Opinion/Single Member Bench matters | | | |

By Order,

(Mukesh Gupta) Deputy Registrar

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. SPS to Hon'ble Senior Member, CESTAT, Allahabad.
- 3. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
- 4. Accounts/Caretaking Section, CESTAT, New Delhi.
- 5. Website/Office copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Date: 16.12.2024

TOUR ORDER No. 58 OF 2024

Hon'ble President is pleased to order the following tour:

| Sl. | Member | | | From/To | ı/To Period | | | Reason | | | |
|-----|----------|-----|---------|---------|-------------|--------------|---------|------------|---------|--------|-------|
| No. | | | | | | | | | | | |
| 1. | Hon'ble | Mr. | Justice | Dilip | Gupta, | New Delhi to | From | 18.01.2025 | To hear | Larger | Bench |
| | Presiden | t | | | | Ahmedabad | to 21.0 | 1.2025 | matters | | |

By Order,

(Mukesh Gupta) Deputy Registrar

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. SPS to Hon'ble Senior Member, CESTAT, Ahmedabad.
- 3. Administration/Accounts/Caretaking Section, CESTAT, New Delhi.
- 4. Website/Office copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Date: 16.12.2024

TOUR ORDER No. 59 OF 2024

Hon'ble President is pleased to order the tour in respect of the Member as follows:

| Sl. No. | Member | From/To | Period | Reason | |
|------------|---------|---------|----------------------------------|------------------------------|--|
| 1 | lv 11 1 | | From 19.01.2025 to 21.01.2025 | To hear Larger Bench matters | |

By Order,

(Mukesh Gupta) Deputy Registrar

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. SPS to Hon'ble Senior Member, CESTAT, Mumbai.
- 3. Mr. C. J. Mathew, Hon'ble Member (Technical), CESTAT, Mumbai
- 4. Administration/Accounts/Caretaking Section, CESTAT, New Delhi.
- 5. Website/Office copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Date: 16.12.2024

TOUR ORDER No. 60 OF 2024

Hon'ble President is pleased to order the tour in respect of the Member as follows:

| Sl. No. | Member | From/To | | Period | | | Reason | |
|------------|--|----------------------|----|--------------|-------------------|----|------------------|--|
| | Mr. Ashok Jindal, Hon'ble Member (Judicial) | Kolkata New Delhi | to | From 04.01.2 | 31.12.2024 025 | to | To sit in SMB/DB | |

By Order,

Deputy Registrar

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- Mr. Ashok Jindal, Hon'ble Member (Judicial), CESTAT, Kolkata.
 Administration/Accounts/Caretaking Section, CESTAT, New Delhi.
 Website/Office copy.